



e-mail: law-jk@nic.in
Fax: Jammu: 0191-2546753(Nov-April),
Fax: Srinagar: 0194-2506063(May-Oct.)

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
(Srinagar/Jammu)

Notification
Srinagar, 27th of May, 2019

SRO 320 .- In exercise of the Powers conferred by section 492 read with section 493 of the Jammu and Kashmir Code of Criminal Procedure, Samvat 1989, the Government hereby accords concurrence to the engagement of *Shri Kuljeet Singh Pathania as Public Prosecutor (Special Counsel)* for CBI (having been engaged by Central Government, Ministry of Personnel, PG and Pensions (Department of Personnel & Training), New Delhi vide letter No. 225/15/2018-AVD-II dated 28.11.2018) for conducting cases *instituted by the Delhi Special Police Establishment in trial Courts and Appeals/Revisions or other matters arising out of these cases in Revision or Appellate courts.*

By order of the Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated: 27 -05-2019.

NO: LD(A) 2013/33

Copy to the:-

1. Ld. Advocate General, J&K, Srinagar.
2. Director General of Police, J&K, Srinagar.
3. Head of Branch, CBI, ACB, Jammu. This is with reference to his letter No. 147/PF/KSP/PP/CBI/ACB/JMU dated 16-01-2019.
4. Registrar General, J&K High Court, Srinagar.
5. Concerned Principal District and Sessions Judge.
6. Director Litigation, Jammu/Kashmir.
7. Concerned Sr. Superintendent of Police.
8. General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette.
9. Private Secretary to Secretary to Government, Department of L, J&PA for information of the Secretary.
10. Shri Kuljeet Singh Pathania, Special Public Prosecutor, CBI, Jammu.
11. Incharge Website, Department of L, J&PA.
12. SRO section, Department of L&PA (w. 7. s. c).
13. Concerned file.

(Ashish Gupta)

Deputy Legal Remembrancer

27.5.2019
27/05